

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3544
ANSWERED ON:16.08.2010
ESI FACILITIES TO BEEDI WORKERS
Sachan Shri Rakesh

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government proposes to extend the medical facilities to workers engaged in beedi sector through the Employees State Insurance (ESI) hospitals/dispensaries; and

(b) if so, the details thereof alongwith the action plan chalked out by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a): Workers engaged in unorganized beedi sector are not covered under the Employees' State Insurance Act, 1948.

(b): Employees' State Insurance Act, 1948 has been amended vide Employees' State Insurance Amendment Act, 2010 and accordingly as per powers conferred, Central Government has notified vide Gazette Notification No. GSR 654 (E) dated 04/08/2010, "Scheme for other beneficiaries and members of their families, Medical Facilities Scheme, 2010". Under this Scheme workers under unorganized sector including beedi workers can avail medical facilities from the underutilized ESI Hospitals on payment of user charges at such rates as may be notified by ESI Corporation in consultation with Central Government.